

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL REVISION No.359 of 2019**

Arising Out of PS. Case No.-146 Year-2012 Thana- CHANPATIA District- West Champaran

Diwakar Singh @ Mithu Singh S/o Chuman Singh @ Chuman Kumar Singh
Resident of Choubey Tola, P.S-Chanpatiya, District-West Champaran.

... .. Petitioner/s

Versus

The State of Bihar

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Bimlesh Kumar Pandey
For the Respondent/s : Mr.Jai Narain Thakur

**CORAM: HONOURABLE MR. JUSTICE SUDHIR SINGH
ORAL ORDER**

3 02-07-2019 Call for the legible xerox copy of L.C.R. of Criminal Appeal No.37 of 2013 from the court of learned District and Sessions Judge, Bettiah, West Champaran as well as legible xerox copy of the L.C.R. of J.J.B. case No.255 of 2013 arising out of Chanpatiya P.S. case No.146 of 2012 from the court of learned Juvenile Justice Board, West Champaran, Bettiah.

List this matter on 27.08.2019 under appropriate heading.

(Sudhir Singh, J)

Narendra/-

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